

Annexure – 7

Name of the corporate debtor: Avantha Power & Infrastructure Limited; Date of commencement of Liquidation: 14-06-2024; List of creditors as on: 04.02.2025

List of operational creditors (Government dues)

(Amount in ₹)

| Sl. | Details of claimant | | Details of claim received | | Details of claim admitted | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim under verification | Amount of claim not admitted | Remarks, if any |
|-------|-------------------------------|--------------------------------|---------------------------|----------------|---------------------------|-----------------|------------------------|---|----------------------------|--|------------------------------------|------------------------------|-----------------|
| | Department | Government | Date of Receipt | Amount Claimed | Amount of claim admitted | Nature of claim | Whether related party? | % of voting share in SCC, if Applicable | | | | | |
| 1 | Dy. Comm. Of Custom, Jamnagar | Customs department | | 8699104 | 8699104 | Operational | No | 0.03% | 0 | 0 | 0 | 0 | |
| 2 | CT & GST - Govt. of Odhisha | CGST & CE (Central Government) | 9.7.2024 | 5425213 | 5425213 | Operational | No | 0.02% | 0 | 0 | 0 | 0 | |
| Total | | | | 14124317 | 14124317 | | | 0.05% | 0 | 0 | 0 | 0 | |